

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP.IB/65/CHE/2021
NAME OF PETITIONER : Grasim Industries Ltd
NAME OF RESPONDENT : W S Industries India Ltd
SECTION : Sec 9 of IBC 2016

ORDER

The Petitioner is represented by Ms. Joshua, Advocate on behalf of M/s. King & Patridge through video conferencing platform. There is no representation for the Respondent.

This Petition is coming up for the first time for hearing. **The Registry** ought to have taken notice to the Respondent on 24.05.2021 itself but as per the records available it appears that notice from the **Registry** was issued only on 17.07.2021.

Hence, **the Registry** is directed to issue a fresh notice to the Respondent. The Petitioner has also been permitted to take a fresh notice to the Respondent and file an affidavit of service on or before the next date of hearing.

List this matter on **05.08.2021** for appearance of the Respondent.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)